

PROFORMA-I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) and to which the office belong: UMAISANT RAJAS, 37, Chandankiyari

Present Post held: As M.L.A. Present Pay (i) Basic pay 8000/- (ii) G. Salary 26,800/-

NAME AND DETAILS OF PROPERTY

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
	Bokaro District K. NO. 52, Plot no. 1001, 16, 998, 80 & 81 Area - 5000 sq. ft.		Agriculture Land	40,000/-		Inheritance property	84,450/-	
	Bokaro District K. NO. 54, Plot no. 1001, Area - 15 Dec.		non - Agriculture Land with Pacht house	70,000/-		Inheritance property	Nil	
	Bokaro District License No. 33 mon 172, 84. no. 1044 Type - E, Sec - 9, NH-2		License Quarter	4/A. no. 70,745/- (T) N/land. 2,37,500/-		License No. 33 mon 172, 84. no. 1044 Type - E, Sec - 9, NH-2	Nil	

Uma Kant Rajas